COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 17 OF 2016 &</u> IA NO. 35 OF 2016 & IA NO. 838 OF 2017

Dated: 24th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Tata Power Delhi Distribution Ltd. Appellant(s)

Vs.

M/s Duggar Fiber Pvt. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar a/w

Mr. Saurobroto Datta

Counsel for the Respondent(s) : Mr. M.K. Pandey

Mr. Amit Patil for R-1

Mr. Ishan Bisht for

Mr. Manu Seshadri for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.07.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk